

12.20 hrs.

PUBLIC ACCOUNTS COMMITTEE

Nineteenth Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Nineteenth Report (Hindi and English versions) of the Public Accounts Committee on Action taken on 161st Report of Public Accounts Committee (7th Lok Sabha) regarding National Malaria Eradication Programme.

— — —

12.21 hrs.

ELECTION TO COMMITTEE

Marine Products Export Development Authority

[English]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : On behalf of the Minister of Commerce, Shri Arjun Singh, I beg to move :

“That in pursuance of sub-section 3(c) of Section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act.”

MR. SPEAKER : The question is :

“That in pursuance of sub-section 3(c) of Section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, Subject to the other provisions of the said Act.”

The motion was adopted

— — —

12.23 hrs.

BUSINESS ADVISORY COMMITTEE

Fifteenth Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : I beg to move : “That this House do agree with Fifteenth Report of the Business Advisory Committee presented to the House on the 3rd December 1985.”

MR. SPEAKER : The question is :

“That this House do agree with Fifteenth Report of the Business Advisory Committee presented to the House on the 3rd December 1985.”

The motion was adopted

— — —

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for taking steps to ensure uninterrupted power supply to Aligarh district in U.P. especially during Summer

SHRIMATI USHA RANI TOMAR (Aligarh) : Mr. Speaker, Sir, it is almost certain that if we continue to march ahead on the path of progress in this manner, we would be self-sufficient in every field well before the beginning of the 21st Century. But whereas our various problems are being solved, there are certain problems before us which still remain unresolved. One of the main problems out of them is that of power. Power is a necessity of our life these days. It is very difficult to accomplish any task these days without the help of power. Agricultural production also depends on the supply of power. The problem of power supply aggravates during the summer season. One can imagine the difficulties which are faced by the people in the absence of power supply. There is serious power problem in my area Aligarh also. There are a large number of small and cottage industries in Aligarh, but due to power shortage, especially during the summer season, their production goes down considerably, because power is not supplied for hours together.

I would like to submit to the Central Government that they should take urgent effective steps to solve this serious problem so that there could be some relief during the coming summer season.

(ii) Demand for early clearance to Sidhmukh and Nohar Canal Projects in Rajasthan.

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, Sidhmukh Nohar Canal is an important Canal of Rajasthan State, which would irrigate nearly eight lakh acres of land in Bhadra and Nohar Tehsils of District Ganganagar and Rajgarh and Tara Nagar Tehsils of District Churu.

After the survey of both these Canals, papers have been submitted to the Central Water Commission. The Central Water Commission has been engaged in the clearance of the canal projects for quite a long time.

I would, therefore, request the Irrigation Department of the Central Government to grant approval to Sidhmukh and Nohar Canal Projects so that the concerned farmers may get the benefit thereby and remove their backwardness and poverty and also increase the national production.

(iii) Demand for taking urgent steps to meet the shortage of drinking water in the rural and urban areas of Ajmer

SHRI VISHNU MODI (Ajmer) : Under rule 377 I would like to draw the attention of the House towards acute shortage of drinking water in my Parliamentary constituency Ajmer and in the urban and rural areas of Rajasthan.

As is well known, Rajasthan has been facing serious condition of famine for the last many years, but the famine condition this year is so serious that it has created a deep feeling of insecurity of livelihood among the common man of Rajasthan.

In the urban areas in District Ajmer comprising Ajmer city, Kishangarh, Beawar and Vijay Nagar, in which more than 15 lakh people live, water is supplied for a duration of 2 hours only and that too once in two days.

In the rural areas of Ajmer, the condition of drinking water supply is still worse. The villagers of this area are running from pillar to post in search of fodder and water for their livestock and their crops. As no famine relief works have been started and in the absence of any alternative, the villagers are migrating to other States.

The officials say that due to scanty rains this year, the water level in the ponds is very low, which is likely to pose a very serious problem in the coming summer season. Secondly, the sources which supply drinking water are adversely affected due to interruption in power supply which also affects the drinking water supply.

I would, therefore, like to submit to the Hon. Agriculture Minister that keeping in view the acute shortage of drinking water in the urban and rural areas of Ajmer, urgent steps should be taken to solve the problem.

12.22 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

(iv) Demand for retention of the administrative control of Tagore Hospital in Kondagaon District Bastar (M.P.) by the Centre

SHRI MANKURAM SODI (Bastar) : A very large area of Tehsil Kondagaon and Narainpur in District Bastar has been selected for the rehabilitation of refugees from Bangladesh. As the current Plan period is coming to an end, this project is being transferred to the State Government. Under this project, Tagore Hospital has been established in Kondagaon which has become very popular among the tribals. The tribals have benefited by the services provided by this Hospital. This hospital should not be handed over to the State Government. This is the demand of the tribals and they want that this hospital should be run by the Central Government as in the past and it should be a gift to the tribals of the area, who have made a significant contribution by willingly agreeing to allot their land for the rehabilitation of the refugees.

A delegation from Bastar had met the former Prime Minister, Shrimati Indira Gandhi in Delhi and had requested that this Hospital should be run by the Central Government. The former Prime Minister had